

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
STARRED QUESTION NO. 4  
TO BE ANSWERED ON 04.12.2023**

**RECOGNISED ESIC HOSPITALS**

**†\*4. SHRI GAJANAN KIRTIKAR:  
SHRI KRUPAL BALAJI TUMANE:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the current status of Employees' State Insurance Corporation (ESICs) hospitals recognised or approved by the Government during the last ten years including Nagpur, number and State-wise;**
- (b) the time limit fixed by the Government to complete the process to recognise or approve ESIC hospitals and the reasons for non-completion of the said process so far;**
- (c) whether the Government has conducted any review of the said work and if so, the details thereof and the details of the company or contractor who has been awarded the said work;**
- (d) the authority responsible for the said delay and the action taken by the Government in this regard; and**
- (e) the steps taken by the Government to ensure that the workers get all the facilities in ESICs in all the States of the country including Maharashtra?**

**ANSWER**

**MINISTER OF LABOUR AND EMPLOYMENT  
(SHRI BHUPENDER YADAV)**

**(a) to (e): A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 4 FOR 04.12.2023 BY SHRI GAJANAN KIRTIKAR AND SHRI KRUPAL BALAJI TUMANE REGARDING RECOGNISED ESIC HOSPITALS.**

**(a) to (e): The status of Employee's State Insurance (ESI) Hospitals approved during the last ten years is at Annexure.**

**Approval to the Employee's State Insurance (ESI) hospital is an ongoing process, which depends, inter-alia, on the requests received from respective State Governments, finalisation of concept, land allotment, cost estimation, award to construction agency etc. Delay happens in completion of projects are inter-alia, on account of non-availability of suitable land, delays in statutory approvals from State Government/Local body, in conversion of land use etc. The progress of work is reviewed regularly. The works have been awarded to Central Public Works Department, Metallurgical and Engineering Consultants (India) Limited, Uttar Pradesh Rajkiya Nirman Nigam Limited, Hospital Services Consultancy Corporation Limited. For timely completion of work, ESIC has developed guidelines and SoP, PMU has been set up, 'Construction Dashboard' has been developed etc.**

**To ensure that the worker get all the facilities in ESIC's Hospitals, the ESI Corporation (ESIC), has given in-principle approval for setting up of new ESI hospitals; tie-up arrangements have been made with public/ private hospitals for providing cashless in-patient medical services to ESI beneficiaries, in case, ESI hospital or in-house medical services in a particular hospital is not available, collaborated with Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (PMJAY), to provide secondary and tertiary care medical services to ESI beneficiaries through PMJAY empanelled hospitals in the country; Further, ESI Corporation has taken various steps to improve the quality of medical services in ESI Hospitals, as under:**

- Enhancement of sanctioned staff strength of ESIC hospitals.**
- Enhancement of 50% of bed strength, if bed occupancy is more than 70% in ESIC/ESI Scheme (ESIS) hospitals for last three consecutive years.**
- Formation of state ESI societies so that States' have financial and administrative freedom to take decision for improvement of medical services.**
- Allocation of additional budget under Project Implementation Plan (PIP) for State ESI Schemes.**
- The Employees' State Insurance Corporation provides Rs.200/- per IP per annum over and above ceiling to the state government, where the bed occupancy in all the State run ESIS hospitals is more than 70% during the previous financial year.**

**AANEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 04 FOR ANSWER ON 04.12.2023 ASKED BY SHRI GAJANAN KIRTIKAR AND SHRI KRUPAL BALAJI TUMANE REGARDING RECOGNISED ESIC HOSPITALS**

**State-wise number of approved ESIC Hospitals during the last Ten years.**

Sl.No.	State	No. of hospitals approved	Status
1.	Andhra Pradesh	10	<ul style="list-style-type: none"> <li>• Construction work under progress - 03</li> <li>• Work assigned to construction agency - 01</li> <li>• Assessment of suitability of land offered by State Govt. - 02</li> <li>• Land is yet to be offered by State Govt. - 04</li> </ul>
2	Bihar	2	<ul style="list-style-type: none"> <li>• Land is yet to be offered by State Govt. - 02</li> </ul>
3.	Chhattisgarh	3	<ul style="list-style-type: none"> <li>• Construction work under progress - 02</li> <li>• Land is yet to be offered by State Govt. - 01</li> </ul>
4.	Delhi	1	<ul style="list-style-type: none"> <li>• Work assigned to construction agency - 01</li> </ul>
5.	Goa	1	<ul style="list-style-type: none"> <li>• Assessment of suitability of land offered by State Govt. - 01</li> </ul>
6.	Gujarat	4	<ul style="list-style-type: none"> <li>• Work assigned to construction agency - 01</li> <li>• Land is yet to be offered by State Govt. -03</li> </ul>
7.	Haryana	8	<ul style="list-style-type: none"> <li>• Construction work under progress - 02</li> <li>• Work assigned to construction agency - 01</li> <li>• Assessment of suitability of land offered by State Govt. -05</li> </ul>
8.	Himachal Pradesh	2	<ul style="list-style-type: none"> <li>• Construction work under progress -01</li> <li>• Land is yet to be offered by State Govt. -01</li> </ul>
9.	Jammu & Kashmir(UT)	1	<ul style="list-style-type: none"> <li>• Construction work under progress -01</li> </ul>
10	Jharkhand	2	<ul style="list-style-type: none"> <li>• Land is yet to be offered by State Govt - 02</li> </ul>
11	Karnataka	6	<ul style="list-style-type: none"> <li>• Construction work under progress - 01</li> <li>• Work assigned to construction agency - 04</li> <li>• Land is yet to be offered by State Govt. - 01</li> </ul>
12	Kerala	2	<ul style="list-style-type: none"> <li>• Assessment of suitability of land offered by State Govt. - 01</li> <li>• Land not offered by State Govt. -01</li> </ul>
13.	Leh(UT)	1	<ul style="list-style-type: none"> <li>• Work assigned to construction agency -01</li> </ul>
14	Madhya Pradesh	3	<ul style="list-style-type: none"> <li>• Work assigned to construction agency -01</li> <li>• Assessment of suitability of land offered by State Govt. -01</li> <li>• Land is yet to be offered by State Govt. -01</li> </ul>
15.	Maharashtra	19	<ul style="list-style-type: none"> <li>• Construction work under progress (hospital in Nagpur) -01</li> <li>• Assessment of suitability of land offered by State Govt. -02</li> <li>• Land is yet to be offered by State Govt. -16</li> </ul>
16	Odisha	5	<ul style="list-style-type: none"> <li>• Work assigned to construction agency -01</li> <li>• Assessment of suitability of land offered by State Govt. -02</li> <li>• Land is yet to be offered by State Govt. -02</li> </ul>
17.	Punjab	3	<ul style="list-style-type: none"> <li>• Work assigned to construction agency -01</li> <li>• Land is yet to be offered by State Govt. -02</li> </ul>
18.	Rajasthan	4	<ul style="list-style-type: none"> <li>• Construction completed -01</li> <li>• Work assigned to construction agency -01</li> <li>• Land is yet to be offered by State Govt. -02</li> </ul>
19.	Sikkim	1	<ul style="list-style-type: none"> <li>• Assessment of suitability of land offered by State Govt. -01</li> </ul>
20.	Tamil Nadu	5	<ul style="list-style-type: none"> <li>• Construction work under progress -01</li> <li>• Assessment of suitability of land offered by State Govt. -01</li> <li>• Land is yet to be offered by State Govt. -03</li> </ul>
21	Telangana	3	<ul style="list-style-type: none"> <li>• Assessment of suitability of land offered by State Govt. -01</li> <li>• Land is yet to be offered by State Govt. -02</li> </ul>
22.	Tripura	1	<ul style="list-style-type: none"> <li>• Work assigned to construction agency -01</li> </ul>

23	Uttar Pradesh	8	<ul style="list-style-type: none"> <li>• Work assigned to construction agency -02</li> <li>• Assessment of suitability of land offered by State Govt. - 01</li> <li>• Land is yet to be offered by State Govt. - 05</li> </ul>
24	Uttarakhand	2	<ul style="list-style-type: none"> <li>• Construction work under progress - 01</li> <li>• Land is yet to be offered by State Govt. - 01</li> </ul>
25	West Bengal	3	<ul style="list-style-type: none"> <li>• Construction work under progress - 01</li> <li>• Work assigned to construction agency - 01</li> <li>• Land is yet to be offered by State Govt. - 01</li> </ul>
<b>Total</b>		<b>100</b>	

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